

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(38) C.P.(IB)/166/(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.04.2019**

NAME OF THE PARTIES: Sikim Ferro Alloys Limited  
V/s  
Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE..

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**ORDER**

1. The Learned Representative for Petitioner present None for Respondent. Hereby directed to issue notice to Respondent intimating next date of hearing. Place on record affidavit of service.
2. By the Order of the Bench adjourned to **27.06.2019**.

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

16.04.2019  
Aah=